

## Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B. World Trade Nauroji Nagar, New Delhi-110029

Petition No. 340/TL/2024

Dated: 9.12.2024

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF **SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by **Khavda IV C Power Transmission Limited**, DLF Cyber Park, Tower B, 9th Floor, Udyog Vihar Phase-III Road, Sector 20, Gurugram- 122008, Haryana, India to establish the on rat to

Transmission System for Evacuation of power from potential renewable energy zo		
SI. No.	havda area of Gujarat under Phase-IV (7 GW): Part C  Name of Transmission Element	Scheduled CO in months from the Effective Da
1.	Establishment of 4x1500 MVA, 765/400 kV and 2x500 MVA, 400/220 kV Boisar-II (GIS) S/s with 2x330 MVAR, 765 kV bus reactors and 2x125 MVAR, 420 kV bus reactors.  (2x1500 MVA, 765/400 kV ICTs shall be on each 400-kV section and 2x500 MVA, 400/220 kV ICTs shall be on 400 kV Bus Section-II. 2x125 MVAR Bus reactors shall be such that one bus reactor is placed on each 400-kV bus section. 400 kV Bus Sectionaliser to be kept under normally OPEN condition)  765/400 kV, 1500 MVA ICT: 4 NOS. (13x500 MVA single phase units including one spare unit)  400/220 kV, 500 MVA ICT: 2 Nos.  765 kV ICT bays: 4 Nos.  400 kV ICT bays: 6 Nos. (2 Nos. on Bus Section-I and 4 Nos. on Bus Section-II)  400 kV Bus Sectionaliser: 1 set 220 kV ICT bays: 2 Nos.  220 kV BC bay: 1 No.  330 MVAR, 765 kV bus reactor: 2 Nos.  765 kV reactor bays: 2 Nos.  765 kV reactor bays: 2 Nos.  400 kV reactor bays: 2 Nos.  400 kV reactor bays: 2 Nos.  765 kV line bay: 6 Nos. (4 Nos. on bus Section-I and 2 Nos. on bus Section-II)  100 kVAR, 765 kV, 1-ph reactor (spare unit for line/bus reactor). 1	
	Future Provisions:  765/400 kV ICT along with bays: 2 No.  765 kV line bays along with switchable line reactors: 8 Nos.  765 kV Bus Reactor along with bay: 2 No.  765 kV Sectionaliser bay: 1 set  400 kV line bays along with switchable line reactor: 8 Nos.  400/220 kV ICT along with bays: 6 Nos.  420 kV Bus Reactor along with bay: 2 No.  220 kV line bays: 12 Nos.  220 kV Sectionalization bay: 1 set  220 kV BC: 1 No.	
2.	South Olpad (GIS) - Boisar-II (GIS) 765 kV D/c line	AND THE PERSON OF THE PERSON O
3.	2 Nos. of 765 kV line bays at South Olpad (GIS) for termination of South Olpad (GIS) - Boisar-II (GIS) 765 kV D/c line  • 765 kV line bays (GIS) - 2 Nos. (for South Olpad end)	24 Months
4.	240 MVAR switchable line reactors on each ckt at South Olpad (GIS) and Bolsar-II (GIS) end of South Olpad (GIS) - Bolsar-II (GIS) 765 kV D/c line (with NGR bypass arrangement)  • 240 MVAR, 765 kV switchable line reactor- 4 [2 for Bolsar-II (GIS) and 2 for South Olpad (GIS)]  • Switching equipment for 765 kV line reactor- 4 (2 for Bolsar-II (GIS) and 2 for South Olpad (GIS))  • 1x80 MVAR, 765 kV 1-ph spare line reactor- 1 No. (for Bolsar-II	

- Ahmedabad South Olpad (GIS) 765 kV line (under Khavda Ph-IV Part B scheme) at South Olpad (GIS) S/s to be used as spare
- 5. LILO of Navsari (New) - Padghe (PG) 765 kV D/c line at Boisar-II
- Boisar-II (Sec-II) Velgaon (MH) 400 kV D/c (Quad ACSR/AAAC/ 6. AL59 moose equivalent) line
- 2 Nos. of 400 kV line bays at Velgaon (MH) for termination of Boisar-II Velgaon (MH) 400 kV D/c (Quad ACSR/AAAC/AL59 7. moose equivalent) line
  - 400 kV line bays (GIS): 2 Nos. [for Velgaon (MH) end]

- 400 kV line bays (GIS): 2 Nos. [10 LILO of Babhaleswar - Padghe (M) 400 kV D/c line at Boisar-II (Sec-I) using twin HTLS conductor with a minimum capacity of 1700 MVA per ckt at nominal voltage 80 MVAR switchable line reactors at Boisar-II end of Boisar-II
  - Babhaleswar 400 kV D/c line (with NGR bypass arrangement) formed after above LILO · 80 MVAR, 420 kV switchable line reactor including switching equipment: 2 Nos.
- 10. ±200 MVAR STATCOM with 2x125 MVAR MSC, 1x125 MVAR MSR at 400 kV bus section-I of Boisar-II and ±200 MVAR STATCOM with 2x125 MVAR MSC, 1x125 MVAR MSR at 400 kV bus section-II of Boisar-II
  - ±200 MVAR STATCOM (with MSC/MSR) on 400 kV Section-I
  - 400 kV bay 1 No. on Section-I
  - ±200 MVAR STATCOM (with MSC/MSR) on 400 kV section-II 400 kV bay – 1 No. on Section-II
  - 11.
    - ± 300 MVAR STATCOM with 3x125 MVAR MSC, 1x125 MVAR MSR at 400 kV level of Navsari (New)(PG) S/s with 1 No. of 400 kV bay (GIS)
    - ±300 MVAR STATCOM (with MSC/MSR) · 400 kV bay: 1 No.

proposed transmission system.

## Note:

- i. Bay(s) required for completion of diameter (GIS) in one-and-half breaker scheme shall also be executed by the TSP.
- ii. MSETCL shall carry out reconductoring of the balance portion of Padghe (M) Boisar-II 400 kV D/c line (i.e., from LILO point up to Padghe(M)) and shall also carry out corresponding upgradation of 400 kV bays at Padghe (M) as may be required in matching time-frame of the LILO line. MSETCL has confirmed the maximum capacity of the line which can be achieved after reconductoring considering clearances in existing towers of Babhaleswar - Padghe (M) 400 kV D/c line as 1700 MVA per ckt.

iii. MSETCL shall implement the LILO of both circuits of Boisar-II - Velgaon 220 kV D/c line at

- Boisar-II (ISTS) S/s along with 4 Nos. 220 kV GIS bays at Boisar-II in matching time-frame of Boisar-II (ISTS) S/s. iv. TSP of South Olpad (GIS) S/s shall provide space for work envisaged at SI. No. 3 and 4.
- v. MSETCL shall provide space for the work envisaged at SI. No. 7 at Velgaon S/s.
- vi. TSP of the subject scheme shall implement Inter-tripping scheme on South Olpad (GIS) -Boisar-II (GIS) 765 kV D/c line (for tripping of the switchable line reactor at either end along with the main line breaker).
- vii. The implementation timeframe: 24 months from the Effective Date". 2. The Central Transmission Utility of India Limited vide its letter dated 25.10.2024 has recommended for the grant of a transmission licence to the applicant to establish the
- Based on the material available on the record, the Commission vide order dated 7.12,2024 in Petition No. 340/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- 4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Khavda IV C Power Transmission Limited before the Commission can be accessed at the www.sterlitepower.com or inspected
- by any person in the Commission's office by following the laid down procedure. 5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 24.12.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on 26.12.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission. Sd/-

(Harpreet Singh Pruthi)

Secretary